

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 206 -2020

**Naval K. G. School,  
Rep. By its Co-ordinator,  
Marvin Jose**

..... **Petitioner****V e r s u s**

**Regional Provident Fund  
Commission and anr.**

..... **Respondents**

Adv. G. K. Sardesai for the Petitioner.  
Adv. P. P. Singh for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 7th October, 2020.**

**ORDER:**

The learned counsel for the respondents insist that the Tribunal must be a party to the proceedings. The petitioner's counsel agrees to bring the Tribunal on record. To enable the petitioner's counsel to do so, post the matter on 21/10/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-